

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:6137

ANSWERED ON:04.05.2010

PENSION /AWARDS TO SPORTS PERSONS

Maadam Shri Vikrambhai Arjanbhai;Viswanathan Shri P.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there is huge delay in the process of disbursing cash awards provided to the athletes who won medals in international/ Olympic competitions;
- (b) if so, the details thereof and the reasons therefor alongwith the action taken thereon;
- (c) whether the Government has any proposal to set up a committee to expedite the process;
- (d) if so, the details thereof and the time by which it is likely to be set up;
- (e) if not, the corrective measures taken/proposed to be taken by the Government in this regard; and
- (f) the number of cases for grant of pension under the Scheme of Sports Fund for Pension to meritorious sports persons still pending with the Government alongwith the reasons therefor and the time by which such cases likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (e) : There have been a few cases of delay in disbursing of cash awards to eligible sportspersons, mainly on account of delay in the receipt of proposals and inadequacy of budget allocation. With a view to streamlining the procedure for timely sanction and release of cash awards, the applications are now considered by a Departmental Committee, which meets as frequently as necessary, but not less than once in a quarter. The budget allocation has also been raised suitably.

(f) At present, 14 applications of sportspersons for pension under the Scheme of Pension to Meritorious Sportspersons are pending for verification of achievements and quotation of annuity, which is a continuous process.